GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:943 ANSWERED ON:27.07.2015 Social Audit of Factories Maragatham Smt. K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is proposing to conduct social audit of all factories to check whether workers are getting conducive working conditions, continuing with its strategy of extracting benefits for employees as part of strategy to build support for labour reforms:
- (b) if so, the details thereof;
- (c) whether most workers are often deprived of protection measures and are exposed to hazardous air and water and if so, the details thereof:
- (d) whether the social audit is likely to remove these problems being faced by the workers; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e): There is no proposal with Government to conduct social audit of factories. The State Government in their respective jurisdictions implement safety, health, welfare measures provided under Factories Act, 1948 and the rules made thereunder. Inspections are made by the state government to enforce the said act so that safety, health and welfare measures are provided to workers by the employers.
